N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that during ensuing Diwali Vacation 2024 commencing from Monday, the 28th October 2024 to Friday, the 8th November 2024 (both days inclusive with prefix holidays i.e. Saturday, the 26th October 2024 and Sunday, the 27th October 2024 and suffix holidays i.e. Saturday, the 9th November 2024 and Sunday, the 10th November 2024) the following arrangement has been made to transact judicial work, at Principal Seat at Bombay.

BOMBAY - (1st Part)

From 26.10.2024 to 02.11.2024

(From 26.10.2024 to 30.10.2024)

DIVISION BENCH - ORIGINAL SIDE/APPELLATE SIDE

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judges	Court Sitting Dates	Court Room No
1	**THE HON'BLE SHRI JUSTICE SANDEEP V. MARNE AND THE HON'BLE SMT. JUSTICE MANJUSHA AJAY DESHPANDE**	29.10.2024 and 30.10.2024	13

From 26.10.2024 to 30.10.2024

SINGLE BENCH (A.S.) – **(CRIMINAL)**

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judge	Court Sitting Dates	Court Room No.
2	**THE HON'BLE SHRI JUSTICE M.M. SATHAYE**	29.10.2024	9

From 26.10.2024 To 30.10.2024

SINGLE BENCH (O.S./A.S.) - **(CIVIL)**

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judge	Court Sitting Dates	Court Room No
3	**THE HON'BLE SHRI JUSTICE JITENDRA JAIN**	28.10.2024 AND 30.10.2024	10

ON 31.10.2024 AND 01.11.2024

DIVISION BENCH - ORIGINAL SIDE/APPELLATE SIDE

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judge	Court Sitting Dates	Court Room No.
4	**THE HON'BLE JUSTICE SHARMILA U. DESHMUKH AND THE HON'BLE SHRI JUSTICE JITENDRA JAIN**	31.10.2024	13

ON 31.10.2024 AND 01.11.2024

SINGLE BENCH (A.S.) – **(CRIMINAL)**

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judge	Court Sitting Dates	Court Room No.
5	**THE HON'BLE JUSTICE SHARMILA U. DESHMUKH** **Note :** From 31.10.2024 to 01.11.2024, after Division Bench work, is over, the Hon'ble Justice Sharmila U. Deshmukh will take up Single Bench (**Criminal**) matters, if any.	31.10.2024	9

From 31.10.2024 to 02.11.2024

SINGLE BENCH (O.S./A.S.) – **(CIVIL)**

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judge	Court Sitting Dates	Court Room No.
6	**THE HON'BLE SHRI JUSTICE JITENDRA JAIN** **Note :** From 31.10.2024 to 02.11.2024, after Single Bench work, is over, the Hon'ble Shri Justice Jitendra Jain will take up Single Bench **(Civil)** matters, if any.	31.10.2024 AND 02.11.2024	10

ON 02.11.2024

DIVISION BENCH– ORIGINAL SIDE/APPELLATE SIDE

AND

SINGLE BENCH (CRIMINAL)

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judge	Court Sitting Dates	Court Room No.
7	**THE HON'BLE SHRI JUSTICE JITENDRA JAIN** will take up matters pertaining to **Division Bench**, if any, having **extreme urgency** as per Chapter-I, Rule-5 of the Bombay High Court, Appellate Side, Rules, 1960. **THE HON'BLE SHRI JUSTICE JITENDRA JAIN** will also take **Criminal** matters, if any, having **extreme urgency**.	02.11.2024	10

BOMBAY - (2nd part)

From 03.11.2024 To 10.11.2024

DIVISION BENCH – ORIGINAL SIDE/APPELLATE SIDE

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judges	Court Sitting Dates	Court Room No.
8	**THE HON'BLE SHRI JUSTICE ARIF S. DOCTOR AND THE HON'BLE SHRI JUSTICE SOMASEKHAR SUNDARESAN**	05.11.2024 and 08.11.2024	13

FROM 03.11.2024 TO 10.11.2024

SINGLE BENCH (O.S./A.S.) – **(CIVIL/CRIMINAL)**

WILL PRESIDE OVER BY :-

Sr. No.	Name of the Hon'ble Judge	Court Sitting Dates	Court Room No.
9	**THE HON'BLE SHRI JUSTICE SHYAM C. CHANDAK**	05.11.2024 and 08.11.2024	9

By Order

Date : 23rd October 2024

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court (O.S), Bombay

Sd/-
(S.R. Agrawal)
Registrar (Judicial-II)
High Court (A.S.), Bombay

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that :

The following Court Sheristedars are appointed as Vacation Court Sheristedars during the period mentioned against their names and their Residential address and Telephone numbers are as under :-

Shri Sumedh Y. Pawar, R/o. :- B/15/12, Dnyaneshwar Mauli CHS, Sector – 48, Near DAV School Seawoods, Nerul (W), Navi Mumbai – 400 706. **Mobile No. :- 9819174728**
Smt. Rasika R. Ghadigaonkar, R/o. :- Nagari Niwara Parishad, Plot No. 5-1, 12B/15, Krutika Society, Goregaon (E), Mumbai – 400 065. **Mobile No. :- 9653355303**
Smt. Kiran U. Pawar R/o. :- C/o. Ugam Palace, Plot No. 36, Sector – 17, Ulve, Taluka Panvel, District Raigad. **Mobile No. :- 8108517842**

Name of Court Sheristedar	Name of the Hon'ble Judges	Period
Shri Sumedh Y. Pawar	The Hon'ble Shri Justice Sandeep V. Marne and the Hon'ble Smt. Justice Manjusha Ajay Deshpande	26th October, 2024 TO 30th October, 2024
Smt. Kiran U. Pawar	The Hon'ble Shri Justice M. M. Sathaye	26th October, 2024 TO 30th October, 2024

Smt. Rasika R. Ghadigaonkar	The Hon'ble Shri Justice Jitendra Jain	26th October, 2024 TO 30th October, 2024
Shri Sumedh Y. Pawar	The Hon'ble Justice Sharmila U. Deshmukh and the Hon'ble Shri Justice Jitendra Jain	31st October, 2024 AND 01st November, 2024
Shri Sumedh Y. Pawar	The Hon'ble Justice Sharmila U. Deshmukh	31st October, 2024 AND 01st November, 2024
Smt. Rasika R. Ghadigaonkar	The Hon'ble Shri Justice Jitendra Jain	31st October, 2024 TO 02nd November, 2024
Shri Sumedh Y. Pawar	The Hon'ble Shri Justice Arif S. Doctor and the Hon'ble Shri Justice Somasekhar Sundaresan	03rd November, 2024 TO 10th November, 2024.
Smt. Rasika R. Ghadigaonkar	The Hon'ble Shri Justice Shyam C. Chandak	03rd November, 2024 TO 10th November, 2024

High Court, Appellate Side }
}
}
}
Bombay, 24th October, 2024 }

Sd/-
(S. R. Agrawal)
Registrar (Judicial-II)

NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and parties appearing-in-person that :

The following officers are nominated to attend the urgent Judicial Work before the Hon'ble Vacation Judges during the ensuing Diwali Vacation 2024 commencing from Monday, the 28th October, 2024 to Friday, the 08th November 2024, (both days inclusive with prefix holidays i.e. Saturday, the 26th October, 2024 and Sunday, the 27th October, 2024 and suffix holidays i.e. Saturday, 9th November, 2024 and Sunday, the 10th November, 2024)

FOR 1st PART

From 26-10-2024 to 02-11-2024

(From the 26-10-2024 to 30-10-2024)

1.	**Name**	**:**	**Mr. Pravin V. Tawade**
	Add	:	B/603, Flora Enclave CHSL. Kasturba Road No.9, Opp. Sukarwadi ST Bus Depot, Borivali (E), Mumbai – 4000 66
	Mobile	:	9821512237
2.	**Name**	**:**	**Mr.Prasenjit Vilas More**
	Add	:	11/814, Abhyudaya Nagar, Kalachowki, Mumbai – 4000 33
	Mobile	:	9987077139

[Will attend Division Bench of Hon'ble Shri Justice Sandeep V. Marne and Hon'ble Smt. Justice Manjusha Ajay Deshpande from 26-10-2024 to 30-10-2024]

(From the 26-10-2024 to 30-10-2024)

1. Name : Ms. Dipali Musale
Add : Saket-18, Jaywant Palkar Road, Opp. Podar Hospital, Worli, Mumbai – 400 030

Mobile : 9870546915

2. Name : Ms. Malini Rajendra Bhalerao
Add. : 18, Maa Laxmi Bldg No. 3, Hanuman Nagar, Katemanivali, Kalyan (E) - 421306

Mobile : 9821252002

[Will attend Single Bench of Hon'ble Shri Justice Jitendra Jain from 26-10-2024 to 30-10-2024]]

(From the 31-10-2024 to 01-11-2024)

1. Name : Swati Mahendra Tari
Add : 202, Sindoor Varad, Plot No.46, Sector No.22, Turbhe Gaon, Navi Mumbai – 400 703

Mobile : 9819998869

2. **Name : Mr.Prasenjit Vilas More**
Add : 11/814, Abhyudaya Nagar, Kalachowki, Mumbai – 4000 33

Mobile : 9987077139

[Will attend Division Bench of Hon'ble Justice Sharmila U. Deshmukh and Hon'ble Shri Justice Jitendra Jain from 31-10-2024 to 01-11-2024]

(From the 31-10-2024 to 02-11-2024)

1. Name	**:**	**Ms. Dipali Musale**
Add	**:**	Saket-18, Jaywant Palkar Marg, Opp. Podar Hospital, Worli, Mumbai – 400 030
Mobile	:	9870546915
2. Name	**:**	**Ms. Malini Rajendra Bhalerao**
Add.	**:**	18, Maa Laxmi Bldg No. 3, Hanuman Nagar, Katemanivali, Kalyan (E) - 421306
Mobile	**:**	9821252002

[Will attend Single Bench of Hon'ble Shri Justice Jitendra Jain from 31-10-2024 to 02-11-2024]]

(on 02-11-2024)

1. Name	**:**	**Swati Mahendra Tari**
Add	:	202, Sindoor Varad, Plot No.46, Sector No.22, Turbhe Gaon, Navi Mumbai – 400 703
Mobile	:	9819998869
2. **Name**	**:**	**Mr.Prasenjit Vilas More**
Add	:	11/814, Abhyudaya Nagar, Kalachowki, Mumbai – 4000 33
Mobile	:	9987077139

[Will attend Division Bench of Hon'ble Shri Justice Jitendra Jain on 02-11-2024]

FOR 2nd PART

From 03-11-2024 to 10-11-2024

1.	**Name**	**: Ms. Varsha Ubale**
	Add	: B-404, Skyline Sparkle , Village Road, Nahur (West), Mumbai 400 078
	Mobile	: 9029652828
2.	**Name**	**: Ms. Jyoti Bidye**
	Add	: 5/602, Mahadev Complex, Ramdev Park Road, Mira Road (E). Thane 401 107
	Mobile	: 8879213553

[Will attend Division Bench of Hon'ble Shri Justice Arif S. Doctor and Hon'ble Shri. Justice Somasekhar Sundaresan from 03-11-2024 to 10-11-2024]

From 03-11-2024 to 10-11-2024

1.	**Name**	**: Mr. Ramesh Kusurkar**
	Add	: B-103, Om Neelkanth Dhara CHS, Rajiv Nagar, Dombivali (West)
	Mobile	: 8976546824
2.	**Name**	**: Ms. Kirti Shivdas Kubal**
	Add	: 501, Ajinkayantara Co-op. Hsg. Society, Parmar Guruji Mag, Parel, Mumbai
	Mobile	: 9757240544

[Will attend Single Bench of Hon'ble Shri Justice Shyam C. Chandak from 03-11-2024 to 10-11-2024]

Date : 24th October, 2024

Sd/-

(Sachin B. Bhansali)

Prothonotary and Senior Master